

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

S. No.	Name & Emp. Code of the Official	From	To
1.	Sanjay Kumar EC: 11509	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Aggarwal, Ld. PJ, Family Courts (HQs), South-West, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Kumar Aggarwal, Ld. PD & SJ Distt: South-East Saket
2.	Uday Singh Meena EC: 19395830	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Aggarwal, Ld. PJ, Family Courts (HQs), South-West, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Kumar Aggarwal, Ld. PD & SJ Distt: South-East Saket
3.	Sanjeev Kumar Shukla EC: 47498757	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Aggarwal, Ld. PJ, Family Courts (HQs), South-West, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the PS Office of Sh. Sanjeev Kumar Aggarwal, Ld. PD & SJ Distt: South-East Saket
4.	Keshav Singh EC: 39179360	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Vijay Kumar Dahiya, Ld. PJ, Family Courts, West, THC (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Dr. Vijay Kumar Dahiya, Ld. PD & SJ Distt: West THC
5.	Mahesh EC: 85515573	Desg: Peon Role: Orderly Posting: in the Court previously presided over by Dr. Vijay Kumar Dahiya, Ld. PJ, Family Courts, West, THC (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Dr. Vijay Kumar Dahiya, Ld. PD & SJ Distt: West THC
6.	Shiv Pujan Pal EC: 10825/26957392	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Aditi Chaudhary, Ld. PD & SJ Distt: West THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
7.	Shankar EC: 10834/33381427	Desg: Peon Role: Orderly Posting: in the Court previously presided over by Dr. Aditi Chaudhary, Ld. PD & SJ Distt: West THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
8.	Govind Ram EC: 90861	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Aggarwal, Ld. PJ, Family Courts, Shahdara, KKD (in diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC

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9.	Neel Kumar EC: 32617663 /10447	Desg: Peon Role: Peon Posting: Library Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nirja Bhatia, Ld. PJ, Family Courts, Shahdara, KKD (in diverted capacity)
10.	Sanjeev Kumar EC: 10501	Desg: Peon Role: Orderly Posting: In the Court of Dr. Rakesh Kumar-I, Ld. DJ CC-04 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nirja Bhatia, Ld. PJ, Family Courts, Shahdara, KKD (in diverted capacity)
11.	Jagat Singh EC: 17604792/ 90236	Desg: Farash Role: Orderly Posting: In the Court previously presided over by Ms. Nirja Bhatia, Ld. DJ CC DC-07 Distt: South-East Saket	Desg: Farash Role: Orderly Posting: In the Court of Dr. Rakesh Kumar-II, Ld. DJ CC-04 Distt: South-East Saket
12.	Niranjan Singh EC: 90113	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Savita Rao, Ld. DJ CC-01 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Savita Rao, Ld. PJ, Family Courts, West, THC (in diverted capacity)
13.	Rajiv Kumar EC: 92070	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Savita Rao, Ld. DJ CC-01 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Savita Rao, Ld. PJ, Family Courts, West, THC (in diverted capacity)
14.	Pramod Kumar Yadav EC: 84844301 / 10715	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Mukesh Kumar Gupta, Ld. DJ CC-07 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mukesh Kumar Gupta, Ld. PJ, Family Courts, North-West, Rohini (in diverted capacity)
15.	Vinay Kumar EC: 94325234	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Mukesh Kumar Gupta, Ld. DJ CC-07 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mukesh Kumar Gupta, Ld. PJ, Family Courts, North-West, Rohini (in diverted capacity)
16.	Mohit Kumar EC: 21560637	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Naresh Kumar Malhotra, Ld. DJ CC-06 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naresh Kumar Malhotra, Ld. DJ CC-01 Distt: South Saket
17.	Ravinder Kumar EC: 91201/22000970	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Naresh Kumar Malhotra, Ld. DJ CC-06 Distt: West THC	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Naresh Kumar Malhotra, Ld. DJ CC-01 Distt: South Saket
18.	Anil Kumar EC: 71288266 / 10621	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Prashant Kumar, Ld. ASJ (Electricity) Distt: North West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Prashant Kumar, Ld. DJ CC-06 Distt: West THC

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19.	Satyapal Singh Rawat EC: 63420693	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Prashant Kumar, Ld. ASJ (Electricity) Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Prashant Kumar, Ld. DJ CC-06 Distt: West THC
20.	Jaivishal EC: 84101266	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Tarun Sahrawat, Ld. ASJ-04+Spl. Judge (NDPS) Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Dr. Tarun Sahrawat, Ld. DJ CC DC-07 Distt: South-East Saket
21.	Rahul Kajla EC: 10736401	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Tarun Sahrawat, Ld. ASJ-04+Spl. Judge (NDPS) Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Dr. Tarun Sahrawat, Ld. DJ CC DC-07 Distt: South-East Saket
22.	Sanjeev EC: 30738495	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sudesh Kumar, Ld. DJ CC-01 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudesh Kumar, Ld. DJ CC DC-04 Distt: South Saket
23.	Devender Singh EC: 21161991/10896	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Rekha, Ld. POLC-07 RACC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Rekha, Ld. DJ CC-07 Distt: Central THC
24.	Mahaveer Meena EC: 74733947	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Raj Kumar Singh, Ld. JMFC-05 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Rekha, Ld. DJ CC-07 Distt: Central THC
25.	Rajesh Kumar EC: 49935919 / 10687	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vivek Kumar Gulia, Ld. ASJ (Electricity) Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Gulia, Ld. DJ-04 Distt: South-East Saket
26.	Bhag Chand Meena EC: 32035753	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vivek Kumar Gulia, Ld. ASJ (Electricity) Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Gulia, Ld. DJ-04 Distt: South-East Saket
27.	Ansu Kumar EC: 12641884	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Bhavna Kalia, Ld. Spl. Judge (NDPS)-01 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Bhavna Kalia, Ld. DJ-01 Distt: South-East Saket
28.	Sandeep Singh Negi EC: 39687477	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Himanshu Sehloth, Ld. JMFC-03 Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharmender Singh, Ld. PO MACT-01 Distt: South-West Dwarka

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29.	Dishant Dhaka EC: 51482852	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rakesh Kumar Singh, the then, Ld. PO MACT-01 Distt: South West Dwarka	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South-West Dwarka (consequent upon joining)
30.	Sanjeev Kumar EC: 92002	Desg: Chowkidar Role: Peon Posting: Computer Branch & IT Cell Distt: Central THC	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Abhishek Srivastava, Ld. ASJ-06 Spl. Judge (POCSO) Distt: East KKD
31.	Virender EC: 45282431	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rahul Bhatia, Ld. DJ-01 Distt: South East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rahul Bhatia, Ld. Spl. Judge (NDPS)-01 Distt: South-West Dwarka
32.	Amarjeet EC: 65863777	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Virender Singh, Ld. Spl. Judge (NDPS) Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Singh, Ld. POLC-07 RACC
33.	Amit EC: 59551980	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sunil Choudhary, Ld. DJ-01 Distt: West THC
34.	Hira Lal Sharma EC: 93365	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Nivedita Anil Sharma, Ld. PO & SJ Distt: South East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Honey, Ld. ASJ-04 + Spl Judge (NDPS) Distt: South-East Saket
35.	Major Pal Singh EC: 91012/4635350	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Ms. Nirja Bhatia, Ld. DJ CC DC-07 Distt: South-East Saket	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Kuljeevan Sidharth, Ld. ASJ (Electricity) Distt: North-West Rohini
36.	Pramod Kumar EC: 73452026 / 10728	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Abhishek Srivastava, Ld. DJ-05 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ranjeet Singh, Ld. ASJ (Electricity) Distt: South Saket
37.	Kanchan Lata EC: 91993792	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Swayam Siddha Tripathi, Ld. JMFC-02 Distt: South-West Dwarka
38.	Supriti Nayak EC: 10923	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Himanshu Sehloth, Ld. CJ-02 Distt: Central THC

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39.	Tarun Sharma EC: 10794	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Nidhi Bala, Ld. JMFC MC-03 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nidhi Bala, Ld. JMFC-05 Distt: Central THC
40.	Naveen Singh EC: 19784371	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ashish Kumar Meena, Ld. JMFC-01 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ashish Kumar Meena, Ld. JMFC-04 Distt: Shahdara KKD
41.	Niranjan Lal Meena EC: 24837134	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Nidhish Kumar Meena, Ld. JMFC-10 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nidhish Kumar Meena, Ld. JMFC-04 Distt: South-East Saket
42.	Sharwan Kumar EC: 59938204 / 10853	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Chhavi Bansal, Ld. JMFC-11 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Bansal, Ld. JMFC MC-04 Distt: West THC
43.	Shyam Lal Wankhade EC: 11109/66123995	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Aakash Sharma, Ld. CJ-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Aakash Sharma, Ld. JMFC-03 Distt: North Rohini
44.	Rajesh Kumar EC: 10589	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Raghav Sharma, Ld. JMFC-06 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Raghav Sharma, Ld. CJ-07 Distt: Central THC
45.	Anand EC: 48450201/11131	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Divyam Lila, Ld. Municipal Magistrate Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Divyam Lila, Ld. JMFC-07 Distt: South-East Saket
46.	Amit EC: 46684393	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anil Kumar Paswan, Ld. DJ-15 Distt: Central THC
47.	Kamla Bhattt EC: 10500	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Aishwarya Sharma, Ld. JMFC-01 Distt: North-West Rohini	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC
48.	Jeevan Gupta EC: 72299019	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Anil Kumar Paswan, Ld. DJ-15 Distt: Central THC	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Abhinav Ahlawat, Ld. JMFC-02 Distt: Shahdara KKD

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49.	Manish Kumar EC: 36406685	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shivli Talwar, Ld JMFC MC-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shivli Talwar, Ld. JMFC-01 Distt: South Saket
50.	Mazid Chohan EC: 81138181	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ajay Kumar Jain, Ld. DJ CC DC-04 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Kirandeep Kaur, Ld. JMFC-01 Distt: North-East KKD
51.	Sandeep Kumar EC: 92115/26202548	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Pankaj Rai, Ld. JMFC-01 Distt: North-East KKD	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Pankaj Rai, Ld. JMFC-09 Distt: South-West Dwarka
52.	Anwar Ahmed EC: 10852	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Akhil Malik, Ld. JMFC-02 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Akhil Malik, Ld. JMFC-06 Distt: South-East Saket
53.	Bigyan Kumar Samal EC: 29098658 / 10691	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Udbhav Kumar Jain, Ld. JMFC-04 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Udbhav Kumar Jain, Ld. CJ-02 Distt: South-East Saket
54.	Babu Ram EC: 82188104 / 91209	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Harshal Negi, Ld. JMFC-02 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Harshal Negi, Ld. Municipal Magistrate Distt: East KKD
55.	Ravi EC: 17267128	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Jyoti Nain, Ld. JMFC-07 Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jyoti Nain, Ld. JMFC MC-01 Distt: West THC
56.	Rohit EC: 36735288	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sahil Gupta, Ld. CJ-07 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sahil Gupta, Ld. JMFC-07 Distt: North Rohini
57.	Rohit Chhillar EC: 95317705	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Divyashree Raina, Ld. JMFC MC-04 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms Divyashree Raina, Ld. JMFC-04 Distt: North Rohini

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58.	Harsh EC: 27114261	Desg: Peon Role: Orderly Posting: in the Court previously presided over by Ms. Poorva Mehra, Ld. CJ-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Poorva Mehra, Ld. JMFC NI Act-01 Distt: South-East Saket
59.	Satish Rathi EC: 90145/ 63180914	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Devanshi Janmeja, Ld. JMFC-04 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Devanshi Janmeja, Ld. JMFC-03 Distt: South Saket
60.	Deepak Kumar EC: 41420451	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dharmender Singh, Ld. DJ-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Aakash Mohan Singh, Ld. JMFC-12 Distt: Central THC
61.	Jaswant EC: 72090399	Desg: Peon Role: Peon Posting: CJM office Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Azad Sehrawat, Ld. JMFC NI Act-03 Distt: South-West Dwarka
62.	Partap Singh Chauhan EC: 92004	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rohit Kumar, Ld. JMFC-04 Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rohit Kumar, Ld. JMFC-10 Distt: South-West Dwarka
63.	Pradeep Kumar EC: 91009/60140635	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Divya Singh, Ld. JMFC NI Act-03 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divya Singh, Ld. JMFC MC Distt: North-West Rohini
64.	Jaypal Singh EC: 88841683	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Nidhi Singh, Ld. JMFC-03 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Dr. Raj Kumar Singh, Ld. JMFC-11 Distt: South-East Saket
65.	Bharosi Lal EC: 12735456 / 10703	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Garima Garg, Ld. JMFC NI Act-01 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Garima Garg, Ld. JMFC NI Act-08 Distt: Central THC
66.	Shiv Narayan EC: 18223808 / 11004	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Ms. Aditi Rao, Ld. JMFC-07 Distt: South-East Saket	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Pooja Suhag, Ld. JMFC MC-03 Distt: Shahdara KKD
67.	Pardeep Singh EC: 38232153	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Pritam Singh, Ld. DJ-04 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pritam Singh, Ld. DJ CC-01 Distt: Shahdara KKD

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68.	Himanshu Rohilla EC: 32267550	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Anurag Thakur, Ld. ASJ FTC Distt. East KKD	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Sidharth Mathur, Ld. DJ-01 Distt: North Rohini
69.	Dharam Singh Dangwal EC: 90405	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sidharth Mathur, Ld. DJ-01 Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Thakur, Ld. ASJ FTC Distt: East KKD
70.	Sanjeet Singh EC: 67902589 / 11515	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Abhinav Ahlawat, Ld. JMFC-03 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Dr. Neha Saini, Ld. JMFC NI Act-02 Distt: South-West Dwarka
71.	Kanta Kanojia EC: 90990	Desg: Peon Role: Orderly Posting: In the Court of Dr. Neha Saini, Ld. JMFC NI Act-02 Distt: South-West Dwarka	Desg: Peon Role: Peon Posting: CJM office Distt: South-West Dwarka
72.	Sandeep Kumar EC: 10872745	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neetu Sharma, Ld. ACJM-01 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gaurav Ujjwal, Ld. JMFC NI Act-01 Distt: West THC
73.	Tej Pal Singh EC: 72822291/90880	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Gaurav Ujjwal, Ld. JMFC NI Act-01 Distt: West THC	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Neetu Sharma, Ld. ACJM-01 Distt: Central THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.
3. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 11,17,30,35,48,51,66,68 & 73. They will continue to be in their parent cadre for all purpose.
4. All the Administrative Officers/Branch Incharges of Administration Branches of all Districts, Delhi/New Delhi, are hereby directed to submit the compliance report in respect of the above transfer order, forthwith, so that the same may be transmitted to Administration Branch-III, Central, Tis Hazari Courts, Delhi without delay. The compliance may be communicated either through official correspondence, WhatsApp message, or email, followed by submission of a hard copy in due course, for immediate necessary action.
5. All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.

Abhandal
(ANJU BAJAJ CHANDNA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS, DELHI

No. 40384-749 ADMIN-III /Central/F.1(3)/P&T/2026

Dated, Delhi the 07/07/2026

Copy forwarded for information and necessary action to:-

1. PS Office of the undersigned.
2. Ld. Principal Judge, Family Courts, Dwarka (HQs), New Delhi.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch-III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, (Central), Delhi.
7. The Officers concerned.
8. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules. For uploading on Layers.
10. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

Abhandal

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI